

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal Nos. 136 of 2011, 137 of 2011,  
167 of 2011, 162 of 2011 & 163 of 2011

Dated: 17<sup>th</sup> August, 2012

Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Appeal No. 136 of 2011

M/s. JSW Steel Ltd. .... Appellant (s)

Versus

Karnataka Electricity Regulatory  
Commission & Anr. .... Respondent(s)

Appeal No. 137 of 2011

M/s. JSW Steel Ltd. .... Appellant (s)

Versus

Karnataka Electricity Regulatory  
Commission & Anr. .... Respondent(s)

Appeal No. 167 of 2011

Gulbarga Electricity Supply Co. Ltd. .... Appellant(s)

Versus

M/s. JSW Steel Ltd. & Ors. .... Respondent(s)

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**Appeal No. 162 of 2011**

**Chief Electrical Inspector  
to Government, Bangalore**

.... **Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory  
Commission & Anr.**

.... **Respondent(s)**

**Appeal No. 163 of 2011**

**Chief Electrical Inspector  
to Government, Bangalore**

.... **Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory  
Commission & Anr.**

.... **Respondent(s)**

**Counsel for the Appellant (s)**

**: Ms. Swagatika Sahoo  
(In Appeal Nos. 136 &  
137 of 2011)**

**Mr. Raghuvendra S.Srivasata  
Mr. Venkat Subramanian & Vivek S.  
(In Appeal no. 167 of 2011)**

**Counsel for the Respondent (s)**

**: Mr. Anantha Narayana M.G.  
Mr. V.N. Raghupathy  
(In Appeal Nos. 136 &  
137 of 2011)**

**Ms. Swagatika Sahoo for R-1 & R-2  
(In Appeal Nos. 167, 162 & 163 of  
2011)**

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**ORDER**

On the prayer of the learned counsel for the appellant, the hearing is adjourned to **27.8.2012**.

**(V.J. Talwar)**  
**Technical Member**

**(Justice P.S. Datta)**  
**Judicial Member**

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